Atrocities on Buddhists in East Pakistan (C.A.)

मैं समझता हूं कि यह देश कहीं का नहीं रहेगा। देश का तब क्या बनेगा, कोई कुछ नहीं कह सकता है। लेकिन इसके साय साथ प्राप यह भी देखें कि क्या कभी भ्रापने सोचा है कि आई॰ जो० की भौर मामुली पुलिस वाले की तनस्त्राह में फर्क कितना है, जो ग्राफिससं हैं उनकी और इनकी सर्विस कंडिशंज में फर्क कितना है, रहने के लिए जो इनको लिए व्यवस्था की जाती है, इन दोनों में फर्क कितना है, वे तो बंगलोज में रहते हैं ग्रीर ये कहां रहते हैं क्या इसको आपने कभी देखा है और इसके बारे में सोचा है। बोलने चालने में फर्क कितना है, बच्चों की जो तालीम है. इसमें फर्क कितना है। इस वक्त ग्राप देखें कि बच्चे स्कलों में भरती हो रहे हैं। लेकिन हालत क्या है, किताबें कितनी मंहगी हैं भौर कितनी ज्यादा हैं। किताबों का वजन तो तेरह सेर होता है लेकिन बच्चे का वजन बारह सेर होता है। यह तो शिक्षा की हालत है।

इस वास्ते मैं कहंगा कि मेहरबानी करके उन लोगों को जो जेलों में बन्द हैं, ग्राप छोडें उनके खिलाफ जो मुकदमे दायर हैं उनको वापिस लें। ग्राप सोचें कि जब हम ने जबदंस्त ग्रंगेज से लड़ाई लड़ी थी ग्रीर उससे लडाई लड़ी थी जो कि साम्राज्यवाद का प्रतीक या और देश में जब भाई ० एन० ए० के सिपाहि में भ्रौर श्रफतरों का ट्रायल हुआ था है क्या उनको छोड़ानहीं गया था. •स्यावे छुटेनहीं ये? उसो ग्राधार पर **मै** कहना चाहता हूं कि पुलिस के लागों ने मान लों दो मिनट के लिए के कुछ गलतों की. उनसे कुछ कसूर हुन्ना, किसा ही इज्जत उन्होंन ले डाला श्रीर चव्हाण साहब की कोठी के बाहर प्रदर्शन किया लेकिन भ्राप उनको माफ कर दें। उनके बाल बच्चों का तो ख्याल करें। मैन तो सरदारी लाल से कहा था कि माई० जो० के पास जाम्रो भीर भपने माप को गिरफ्तार करा लो, तुम्हारी जरूर बेल हो जाएगी, लेकिन बेल नहीं हुई। मैं निबेदन

करता हूं कि जिन प्रजातां जिक उसून की बिना पर भाज भाप भीर हम यहां बैठे हैं, उन्हीं उसूनों की बिना पर भाप उनकी तरफ भी देखें, भीर खाली भनुशासन के नाम से पुलिस के उन हुकमर नों की मदद करने की कोशिश न करें जो चाहते हैं कि इनको दबा । जाए । जो उनके छोटे छोटे ब चे हैं उनकी मुस्करा-हट को कायम रखने के लिए उनको भाप छोड़ें ताकि वे बाहर भाएं भीर चव्हाण साहब का सुक्रिया भदा करे । भाप हिन्दुस्तान की भाजादी के भीर हिन्दुस्तान के जम्हूरी उसूलों के प्रतीक हैं इन्हीं उसूलों की बिन पर मैं भापसे इनवे प्रति सहानुभित दिखाने की भपील करता हूं ।

Mr. Deputy-Speaker: The question is:

This House resolves that in pursuance of subsection (2) of section 6 of the Police-Force (Restriction of Rights) Act. 1966, the Police-Forces (Restriction of Rights) Rules, 1966, published in the Gazette of India by notification No. G.S.R. 1892, dated the 12th December, 1966 and laid on the Table of the House on the 5th April, 1967, be annulled.

"This House recommends to Rajya Sabha that Rajya Sabha do concur in this resolution."

The motion was negatived.

17.53 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPOR-TANCE

Atrocities on Buddhist minorities in East Pakistan

Mr. Deputy Speaker: Before we take up the Half-an-hour discussion, I would like to inform the House that a Calling Attention matter by Shri Samar Guha included in today's List of Business was not taken up after the Question Hour to-day as the mem-

## [Mr. Deputy-Speaker]

ber was not present in the House when the item was reached and the Speaker called out his name. A few minutes later the Member came into te House and some Members request. ed the Speaker to take up the item since the Member had gone out of the House just for a minute or so. The Speaker, however, declined to go back to the business which had been passed over. A suggestion was then made that this item might be taken up at a later hour or date. The Speaker agreed to consider that Thereafter the Member saw the Speaker and explained to him the reasons for his short absence. While reiterating his decision that House should not go back to an item of business passed over and also that the business in the name absent Member will not be taken up out of place, the Speaker has as a special case agreed to permit this item to be taken up now.

Shri Samar Guha may now call the attention of the Minister.

Shri Samar Guha (Contai): I call the attention of the External Affairs Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"Atrocities on Buddhist minorities in East Pakistan, destruction of an ancient Buddhist Vihar of Rajanagar in Chittagong district and murder of its chief priest."

Mr. Deputy-Speaker: I think you would have read the statement. It need not be read out by the Minister now. Let him lay it on the Table and then you may put your question.

The Minister of External Affairs (Shri M. C. Chagla): Sir, I lay the statement on the Table of the House.

## Statement

Government have informed this House on a number of occasions of the unhappy lot of the religious

minorities in Pakistan. The Buddhist community in that country was exception. The Hon'ble Members may be aware that as a result of communal riots in East Pakistan during January-February, 1964, quite a few thousand of the Chakma Buddhists who lived in the Chittagong Hill Tracts in East Pakistan crossed over into the Mizo Hills in India. More recently, in April, 1967, there were reports in the press of a communal riot in Cox Bazar sub-Division of the Chittagong District, in East Pakistan, in which the houses of the Buddhist locality were down and a number large of Buddhists were killed. This incident was officially denied bv Pakistan authorities. However. Government had reasons to believe that the newspaper reports were correct. A question on this subject was answered in this House on 10-7-1967.

As regards the reported murder of the 75-year old chief Buddhist priest of the Chakma community, on 5th July this year, the Government have come across a news-item published in the Morning News, Dacca, of 13-7-1967, according to which Chakma Raj Guru Ven. Dharmaratua Mahathero Binoy Disharad, a renowned Buddhist monk and High Priest of Rajanagar Rajvihar in the district of Chittagong, was assassinated by some dacoits at the Raj Vihar on the midnight of July 5, 1967. The Government have not received any information regarding the reported destruction of an ancient Buddhist Vihar at Rajanagar. No reports of migration of Buddhists to India as a result of these incidents have been received.

I may mention here that under the Nehru-Liaquat Agreement of 1950, the Government of Pakistan have solemnly agreed to ensure to the minorities throughout its territory complete equality of citizenship, irrespective of religion, and full sense of security in respect of life, property and personal honour. It is a responsibility which the Government of Pakistan owes to its own nationals.

Shri Samar Guha: In the statement made by the External Affairs Minister he has stated quoting the Morning News, Dacca that the priest was assassinated by some dacoits. It is not correct. Secondly, it is stated that the government have not received any information regarding the reported destruction of the ancient Buddhist Vihar. It is also not correct. With your permission, I will place on the Table a paper called Jagaran....

Mr. Deputy-Speaker: Whatever your information is, you put a question on the basis of that information. You are permitted to put a question. I will not allow the other documents to be placed on the Table of the House.

Shri Samar Guha: The question is (a) whether with a view to work out two objectives of the Pindi firstly to make infiltration route the Naga and Mizo hostiles to their training camps in the Chittagong Hill Tract area safe and secure and secondly to mischievously confuse the vigorous autonomy movement of the East Pak, people against Pindi domination by spreading communal passion atrocities on Buddhist minorities had been committed and intensified by Pro-Ayub elements to squeeze out the Chakma people totally from this strategic area of Hill Chittagong and (b) whether the Chakma community of the Chittagong Hill Tract Area which is adjacent to Assam anđ Tripura, constituted 97 per cent of the local population at the time of partition and whether nearly 37,000 Chakma have been squeezed out since partition....

Mr. Deputy-Speaker: It will be difficult for the Minister to follow so many questions and then answer them. I am unable to follow the question.

Shri Samar Guha: One man, one question... and (c) whether the Government of India will make an effect

to mobilise world opinion, particularly of the Buddhist countries at present, against politically motivated atrocities engineered by Pro-Ayub elements on the Buddhist and other minorities of East Pakistan?

Mr. Deputy-Speaker: The hon Minister may answer one question.

Shri M. C. Chagla: May I take the last question which is a very important question; whether we mobilised world public opinion against what is happening in Pakistan. We informed all the Buddhist countries of Southeast Asia about what is happening to the Buddhist minority in Pakistan. By a curious irony Pakistan has decided to call an international Buddhist conference in Dacca in 1968. We have drawn the attention of the Buddhist countries that this is merely window dressing and we have pointed out to them how the Buddhist minority has been treated. As far as we are concerned, we have mobilised public opinion.

Mr. Deputy-Speaker: We will take up the half-an-hour discussion.

17.59 hrs.

## SCARCITY OF SUGARCANE®

श्री प्रकाश बीर शास्त्री (हापुड़): उपाध्यक्ष जी, गन्ने की कीमत मीर वीनी की कमी से संबंधित ग्रपनी वर्चा को प्रारम्भ करते हुए खाद्य मंत्री से म्रापके द्वारा मैं निवंदन करना चाहता हूं कि इस प्रमन को से कर संसद में कई बार प्रमनों के रूप में भीर कई बार चर्चाओं के रूप में यह बात सामने माई है लेकिन दुख है कि प्रभी तक इस का कोई सन्तोयजनक समाधान नहीं हो सक्य है। 1965—66 में इस देश में लगभग 32 लाख टन की बी का उत्पादन हुमा था। तब ऐसा मगता या कि देश चीनी के संबंध में मास्म-निर्णंद हो जाएगाक्योंकां यहां एक भारतवर्ष में चीनी की खपत का संबंध है सगमग 28 साख टन की ही हमारी माक्यक-